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**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**



Original Application No. 81/2014(WZ)

(Disposed on 28-9-2018)

Restored vide Hon'ble S C order dated 21.01.2022 in

CA No. 1046/2019 in OA 81/2019

Kantha Vibhag Yuva Koli Samaj
Parivartan Trust And Others

.. Appellants

v/s.

State of Gujarat and Others

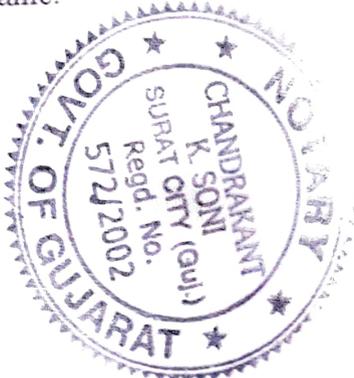
.. Respondents

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT No.4

SURAT MUNICIPAL CORPORATION

I, Mr. Ketan B Desai, Executive Engineer, Environment Cell, Drainage Department, Surat Municipal Corporation having address at: Mahanagar Seva Sadan, Gordhandas Chokhawala Marg, Main road, Muglisara Surat, do hereby solemnly affirm and state as under:

1. I submit that I am serving as Executive Engineer in Environment Cell, Drainage Department with the respondent - Surat Municipal Corporation (for short "the Corporation"). I have read the copy of Joint Report on Status of Compliance prepared by Gujarat Pollution Control Board and Central Pollution Control Board and have perused order issued by this Hon'ble tribunal dated 14.11.2022 and records pertaining to the same and being conversant with the facts and circumstances of the case, I am competent as well as authorized to swear and file the reply affidavit on behalf of the respondent Surat Municipal Corporation mentioning the exact position so as to reflect how much quantity of legacy waste, fresh municipal solid waste, plastic waste, C&D waste, E-waste is still there required to be attended and the action plan to clear the same.



Ketan B Desai
14/11/22
Executive Engineer
Drainage Department (Environment Cell)
Surat Municipal Corporation

2. **In context of above information required by hon. NGT, I submit that**

A. for Legacy Waste Management

- About 25,00,000 MT of legacy waste of Surat City was dumped at Khajod disposal site which is spread in about 61.2 Hectare area. It was observed that the entire site is covered with green grass cover with provision of 8 Nos. of Leachate Collection Wells and 40 Nos. of gas venting pipes.
- The work for closure / capping of open dump site at Khajod was started in October 2017 and got completed in January 2020 as per the design and details provided by MoUD Govt. of India empaneled consultant Ms. Facile Maven Pvt. Ltd Surat
- SMC has developed 02 Sanitary Landfill Sites (SLF) at Khajod. The joint team observed that the SLF sites are almost exhausted to their capacity. Presently, bio-mining (through screening, segregation) at SLF site 1 is under progress in order to create space for disposal of incoming inert waste at cost of Rs. 132 Cr.
- Segregated plastic, wood etc. are used for RDF preparation and fine material from Trommels is used in compost preparation. As per the record, about 3800 MT compost and 1,43,000 MT RDF /Mix Waste has been recovered from bio-mining activity at this site so far. Major portion of the compost prepared in this facility is sold to M/s Krishak Bharati Cooperative Ltd. (KRIBHCO), a Central Govt. Cooperative that manufacture fertilizer.

At present Surat municipal corporation has no quantum of legacy waste needed to be attended, same has been reflected under CPCB/GPCB visit report submitted dated 14.11.2022.

b. Fresh Municipal Solid waste management

- SMC has entrusted the work of operation and management of incoming fresh municipal solid waste at Khajod (12 Acre land) to M/s United facility and logistic Pvt ltd for processing of 10 lakh MT of waste during two-year time period.
- Approximately 5.12 Lakh MT of waste has been received and processed at this site during September 2021 to August 2022 which is about 1400 MT/ Day.

[Signature]
14/11/22
Executive Engineer
Drainage Department / Environment Cell
Surat Municipal Corporation



- About 35,000 MT compost and 1,70,000 MT RDF material is produced from the total received waste during the said period of 1 year. Compost prepared in this facility is sold to M/s Krishak Bharati Cooperative Ltd. (KRIBHCO) and in open market also.
- As, above mentioned work is over recently, SMC has already awarded the work for the processing of 30 lakh MT of waste in the span of 3 years, to agency C.D. Transport vide work order dated 27.10.2022 at the cost of Rs. 213 cr. The work for the construction of first phase of the plant is already commenced at site and will be made functioning by first week of Jan 2023.

Hence, Surat Municipal Corporation has awarded work of processing considering disposal RDF to the cement plant which are 300 to 400 Km away from Surat and bearing the transportation cost in the processing cost.

c. Plastic waste management

- SMC has entrusted the work of Plastic waste management to a company M/s Ecovision Enviro Resources LLP on PPP mode.
- At present, Ecovision Enviro Resources LLP has been treating the Plastic waste as per required quantum of 75 at present and **there is no need for expansion at present.**
- **To cater future requirement and increase processing of plastic waste,** Surat Municipal Corporation has entered into MoU with ICLEI-Local Governments for Sustainability, South Asia for Implementing "Alliance + ICLEI Developing Plastic Waste-Free Cities" Project in Surat dated 03.11.2021, the main aim of this MoU will be implemented with an aim to prevent mixing of plastic in the environment and promoting circular solutions. In addition to this, ICLEI South Asia will also identify a specific financially viable and scientifically sound implementation project, to be submitted to the Alliance for funding consideration. The Project Duration is till **Dec-2024.**

Moreover, CPCB and GPCB officers were also satisfactory with the efforts undertaken by Surat Municipal Corporation for plastic waste management.


 Executive Engineer
 Drainage Department (Environment Cell)
 Surat Municipal Corporation



Class I
IDENTITY CARD
SURAT MUNICIPAL CORPORATION
MUGLISARA, SURAT-395003



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Contact No. : +91 97243 45523
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Date of Joining : 04-11-1996
Blood Group : A+

Ketan B. Desai
City Engineer
Issuing Authority
Issued on: Dec-2021

Signature





d. C & D waste management

- SMC has entrusted the work of C&D waste management to a company M/s Surat Green Precast Pvt. Ltd. on PPP mode. The processing plant capacity is 300 MT/Day.
- Approx. 280 - 290 MT/Day C&D waste is processed by M/s Surat Green Precast Pvt. Ltd.
- SMC has also make mandatory to reuse the products made from C&D waste in their all works as recommended by SVNIT.
- At present, there is no need for expansion of C&D waste facility.

Moreover, CPCB and GPCB officers were also satisfactory with the efforts undertaken by Surat Municipal Corporation for C&D waste management.

e. E waste management

- SMC has entrusted the work of E-waste management on PPP mode to a company M/s Pruthvi E-waste Recycle Pvt Ltd at Unn, Surat.
- The capacity of primary dismantling plant is 5 T/D. As per record, total 315 MT E-waste was received and processed in the facility during last year.
- Also, it is pertaining to note that, SMC has establish such facility to ensure compliance of obligation laid down for ULB to channelized the E waste in proper manner, as per provision laid in E-Waste (Management) Rules 2016.

- I undertake that Surat Municipal Corporation is committed to comply and duty bound to follow the prevailing rules and regulations and the direction given by Hon. Tribunal and the committee so formed by the Ld. tribunal to take all necessary steps so as to ensure that Waste Management shall be done in letter and spirit.
- What is submitted herein above is true to my knowledge and the information derives from the office record and I believe the same to be true to my knowledge.

Solemnly affirmed on this the 17th day of December 2022, at

SURAT

Solemnly affirmed before me.....
who is identified by Shri. Ketan B. Desai
whom personally know. Sr. no. 4565
Date 17/12/2022 Before me

K. S. Desai
Executive Engineer
Drainage Department (Environment Cell)
Surat Municipal Corporation

Chandrakant K. Soni
NOTARY
Surat Dist. Gujarat-India
Regd No. 572/2002